

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **09.02.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1617/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 576/2025	The Office of Asst Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	Mr. Pradeep Joy R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 83/2026 For Stay IA No. 234/2026 Delay in refiling IA No. 235/2026	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors.	Dr. KV Srinivas	
3.	Comp App (AT) (CH) (Ins) No. 84/2026 For Stay IA No. 236/2026 Delay in refiling IA No. 237/2026	Suneetha Kadiyala Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors.	Dr. KV Srinivas	
4.	Comp App (AT) (CH) (Ins) No. 530/2025 For Condone Delay IA No. 1493/2025 For Exemption IA No. 1794/2025 Delay in refiling IA No. 1795/2025	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solutions Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	
5.	Comp App (AT) (CH) (Ins) No. 660/2025 For Stay IA No. 1837/2025	Noohu Sarfraz Suspended Director of Fossil Logistics Pvt Ltd Vs Radhakrishnan Dharmarajan	Mr. Anant Merathia	
6.	Comp App (AT) (CH) (Ins) No. 79/2026 For Additional Docs. IA No. 221/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd&4 Ors.	Mr. Isaac Thomas	

7.	Comp App (AT) (CH) (Ins) No. 80/2026 For Additional Docs. IA No. 224/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K. Sunil Kumar Vs UCO Bank & 2 Ors.	Mr. Jerin Asher Sojan	
8.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Additional Docs. IA No. 228/2026 For Stay IA No. 229/2026	K. Sunil Kumar Vs Kasargod Power Corporation Ltd&4 Ors.	Mr. Jerin Asher Sojan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 49/2026 For Additional Docs. IA No. 202/2026 Delay in refiling IA No. 203/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026 (With Defects)	Dr. Badri Prasad & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr.	Mr. Pawan Jhabakh	
10.	Comp App (AT) (CH) No. 16/2026 (With Defects)	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors.	Mr. Rohith R Kamath	
11.	Comp App (AT) (CH) No. 17/2026 (With Defects)	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors.	Mr. Rohith R Kamath	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 1765/2025 (For Additional Docs) in Comp App (AT) (CH) No. 119/2025 For Stay IA No. 1346/2025	Saraswati Power and Industries Pvt Ltd. Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors. WITH	Mr. Maharshi Viswaraj	Mr. Y Suryanarayana R1 Mr. Krishna Sumanth R7 Mr. TK Bhaskar
13.	IA No. 1796/2025 (For Additional Docs) in Comp App (AT) (CH) No. 128/2025 For Stay IA No. 1435/2025	Yeduguri Sandinti Vijaya Rajasekhara Reddy Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors.	Mr. Arjun Suresh	Mr. Krishna Sumanth R7

14.	IA No. 1685/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 597/2025 For Stay IA No. 1684/2025	Hussain Somjee Vs Assets Care & Reconstruction Enterprise Ltd & Anr. WITH	Mr. Joshua Samuel	Mr. Saket Bahuguna R1
15.	IA No. 1686/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 598/2025 For Stay IA No. 1687/2025	Iqbal Jumabhoy Vs Assets Care & Reconstruction Enterprise Ltd. & Anr.	Mr. Joshua Samuel	Mr. Saket Bahuguna R1
16.	IA No. 1830/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 658/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd.	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan
17.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan R1
18.	Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Mr. AS Satish Kumar, PCS	Mr. AG Sathyanarayana For Caveator
19.	Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr.	Mr. AS Satish Kumar, PCS	Mr. AG Sathyanarayana For Caveator
20.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company rep by Jinan KR & 4 Ors	Mr. Ashok B Shenoy	Mr. MA Shaji R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
22.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallah Infra Pvt Ltd Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath Ms. Mily Ghosh R2

23.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11
24.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
25.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd & 10 Ors Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
26.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
27.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024 & 745/2025	P Venkateswara Rao & 3 Ors Vs K Chandrashekhar & 11 Ors	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12
28.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
29.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
30.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
31.	Comp App (AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4

32.	Comp App (AT) (CH) (Ins) No. 344/2025	Immaneni Eswara Rao, Erstwhile RP, Vantage Machine Tools Pvt Ltd Vs Canara Bank & Anr.	Mr. D Ganesh Raj	Mr. ML Ganesh
33.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Santosh Ukkur	Mr. J Manivannan
34.	Comp App (AT) (CH) (Ins) No. 467/2025 For Additional Docs IA No. 1328/2025 For Stay IA No. 1329/2025	D R Balakrishna Raja Personal Guarantor, BKR Hotels & Resorts Pvt Ltd Vs B Mekala, RP of DR Balakrishna Raja & 2 Ors.	Mr. BSV Prakash Kumar	Mr. T Sundar Rajan R2
35.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr.	Mr. Akash Balagee	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt. Ltd. & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
37.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023 For Urgent Hearing IA No. 1436/2025	Uma Packaging & Anr. Vs Tirumalaturupati Constructions India Pvt Ltd & 8 Ors.	Mr. Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9
38.	Comp App (AT) (CH) No. 58/2022 For Stay IA No. 654/2022 For Urgent Hearing IA No. 655/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
39.	Comp. App (AT) (CH) (Ins) No. 178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Sutanu Sinha Vs Hindustan Copper Ltd.	Ms. Mily Ghoshal	Mr. Antony R Julian

40.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Rangaswamy, RP of Regen Infrastructure and Services Pvt Ltd. Vs Regen O&M Services Ltd & 3 Ors	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam R2 R3
41.	Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 Ms. Mily Ghosh R2
42.	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 Ms. Mily Ghosh R2
43.	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 3 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 Ms. Mily Ghosh R2
44.	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 Ms. Mily Ghosh R2
45.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/2025	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors.	Mr. Akshay Goel	Mr. T Ravichandran R1

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 247/2026 (For Direction) in Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors.	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15

02.30 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
2.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
3.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
4.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
5.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
6.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
7.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
8.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1

9.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
10.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in